

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 45 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2020

Name of the Company: Shivam Developers Pvt Ltd  
V/s  
Swaaa Corporation Pvt Ltd

Section: Section 7 of the Insolvency & Bankruptcy Code

**ORDER**

Learned Counsel Mr. Shivang P Jain appeared for the Financial Creditor.  
Learned Counsel Mr. Amiraj R Barot appeared for the Corporate Debtor.  
Learned Counsel for the Financial Creditor filed purshish for withdrawal of this  
proceeding. Permission is granted.  
Accordingly, CP (IB) 45 of 2020 stands withdrawn and disposed of.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 14th day of September, 2020